

National Company Law Tribunal

Allahabad Bench

CP NO. (IB) 10/ALD/2017

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH
OF THE NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2018

NAME OF THE COMPANY: Ms. Susendria Trading Company vs M/s Jugglal
SECTION OF THE COMPANIES ACT/I & B CODE: 9 of I & B code 2016
Kamlapat Jute Mills Ltd

<u>SL. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
1.	Ashish kr. Sriv.	Adv.	Petitioner	ABS
2.	Kartikaya Saran	Adv.	Intervenor	
3.	Vinayak Mithal	Adv.	(Ghanshyam Sarada) Applicant	
4-	Nesar Ahmed	PCS	Respondent	Anil Kumar
5-	Anil Kumar	PCS		

CP NO.(IB)10/ALD/2017

Sh. Ashish Kumar Srivastava, Advocate for the petitioner. Sh. Vinayak Mithal, Advocate for the applicant. Sh. Nesar Ahmad along with Sh. Anil Kumar, PCS(s) for the respondent is present.

Ld. Counsel for the Corporate Debtor has filed a reply and after that rejoinder has been filed by the Operational Creditor.

List on 15th March 2018 at about 11:30 AM for argument at the admission stage.

— Sd —

Dated:27.02.2018

**V.P. SINGH,
MEMBER (JUDICIAL)**

Typed by:
Kavya Prakash Srivastava
(Stenographer)